

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.128 of 2012

Dated : 26th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Kerala High Tension & Extra High Tension Industrial Electricity Consumer's Association **...Appellant (s)**

Versus

Kerala State Electricity Regulatory Commission & Anr. **.....Respondent(s)**

Counsel for the Appellant (s) : Mr. Joseph Kodianthara, Sr. Adv.
Mr. M.P. Vinod &
Ms. Usha Nandini

ORDER

Admit. Issue notice to the Respondents returnable on 05.09.2012. Dasti service is permitted.

Post the matter on **05.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk